

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3899  
ANSWERED ON:08.12.2016  
Coal Linkages to PSUs  
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**Will the Minister of COAL be pleased to state:**

- (a) the number of proposals received by his Ministry from State Governments, Public Sector Undertakings and private companies for providing coal linkages for power, steel and cement sectors during the last three years and the current year;
- (b) the number of proposals cleared and pending and the criteria followed for providing such linkages;
- (c) whether the Government is giving preference to private sector companies for such linkages over State and PSU proposals;
- (d) if so, the reasons therefor; and
- (e) the steps taken or being taken by the Government to give preference to PSUs and State Governments over private companies ?

**Answer**

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a)&(b): During the last three years 10 proposals from power sector, 4 proposals from steel sector and 5 proposals from cement sector for grant of long term linkage were received. During the current year 28 proposals for grant of bridge linkages have been received. Against these proposals, no regular linkage has been issued to any private or Public Sector Undertakings of Power, Steel and Cement sector seeking long term linkage. However, Bridge Linkage have been given in respect of 26 plants of Public Sector Undertakings.

The policy for Bridge Linkages to specified end use plants of PSUs which are allotted coal blocks was issued on 08.02.2016.

The policy guidelines for auction of regular linkages for non-regulated sector was issued on 15.02.2016. The non-regulated sectors, namely, Cement, Steel/Sponge Iron, Aluminium and Others (excluding Fertilizer (urea) sector) including their Captive Power Plants etc. may participate in the auction of linkages conducted by CIL/SCCL.

(c): No Madam.

(d): Does not arise in view of (c).

(e): As per the policy guidelines for grant of Bridge linkages issued on 08.02.2016, only end use plants of Central & Public Sector Undertaking which are allotted coal mines/blocks are eligible to apply for grant of bridge linkages. Also, as per the policy guidelines of linkages for non-regulated sector issued on 15.02.2016, the existing fuel supply agreements (FSAs) with CPSEs may continue to be renewed on expiry, whereas for other consumers, there will be no renewal of existing FSAs on expiry and they will have to participate in linkage auction for regular linkage.

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